

16.8.2000 Hon. Mr. Justice R.R.K. Thivedi, VC
Hon. Mr. S. Dayal, A.M.

Shri T.S. Pandey, learned
Counsel for the applicant states that
this application may be dismissed as
not pressed as the applicant has
been granted relief ~~from~~ ^{by} the department.
This application is dismissed as not
pressed. No order as to costs.


A.M.


VC

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